[Shri Samar Guha]

Academy Khadakvasala and the Indian Military Academy, Dehra Dun.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to rename the National Defence Academy, Khadakvasala and the Indian Military Academy, Dehra Dun."

The motion was adopted.

SHRI SAMAR GUHA: I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*

(Omission of Article 370)

SHRI P. K. DEO (Kalahandi): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI P. K. DEO: I introduce the Bill.

PAYMENT OF BONUS (AMEND-MENT) BILL*

(Amendment of Section 10 and Substitution of Section 20, etc.)

SHRI CHITTA BASU (Garasat): I beg to move for leave to introduce a Bill further to amend the Payment of Bonus Act, 1965.

MR. DEPUTY-SPEAKER: The question in:

"That leave be granted to introduce a Bill further to amend the Payment of Bonus Act, 1985."

The motion was adapted.

SHRI CHITTA BASU: Introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*

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(Amendment of Articles 19 and 326)

डा० लक्ष्मी नारायण पहिंच : मंडसीर) :

में प्रस्ताव करता हूं कि मुझे संविधान में संगोधन

करने वाले एक विधेयक को पेश करने की

मनुमति दी जाए।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

डा० लक्ष्मी नारायण पांडेय में विधेयक

को पेश करता हूं।

ARMS (AMENDMENT) BILL* (Amendment of Section 2)

डा० सक्मी नारावण पांडेव (मंडसौर) : में प्रस्ताव करता हूं कि मुझे झायुध झझि-नियम, 1959 का संजोधन करने वे लिए एक विधेयक पेश करने की झनमति दी जाये

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Arms Act, 1959."

The motion was adopted.

डा० लक्ष्मी नारायण पण्डिय : में विधेयक

को पेश करता हुं ।

*Publishon in Gezetie at India Histraordinary, Part 41, Section 2, . dated 17-6-77.